

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 06.07.2026- 10.07.2026
FINAL ORDER

S. NO.	APPEAL NO.	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FROM 06.07.2026- 10.07.2026		
		FINAL ORDER NO.		
1	ST/50844/2019	F.O/51085/2026		
2	ST/50003/2023	F.O/51086/2026	30.06.2026	07.07.2026
3	ST/52883/2019	F.O/51087/2026	30.06.2026	07.07.2026
4	ST/51312/2023	F.O/51088/2026	30.06.2026	07.07.2026
5	ST/55075/2023	F.O/51134/2026	30.06.2026	07.07.2026
6	ST/51649/2022	F.O/51135/2026	06.07.2026	07.07.2026
7	ST/50755/2020	F.O/51133/2026	06.07.2026	08.07.2026
8	ST/51655/2022	F.O/51132/2026	06.07.2026	08.07.2026
9	ST/55140/2023	F.O/51122/2026	06.07.2026	08.07.2026
10	ST/50849/2021	F.O/51118/2026	06.07.2026	08.07.2026
11	ST/50157/2021	F.O/51098/2026	06.07.2026	08.07.2026
12	ST/51653/2021	F.O/51096/2026	06.07.2026	08.07.2026
			06.07.2026	08.07.2026
		MISC ORDER		
1	ST/55140/2023	M.O/50361-50362/2026		
2	ST/53020/2023	M.O/50360/2026	30.06.2026	07.07.2026
3	ST/50660/2024	M.O/50367/2026	30.06.2026	07.07.2026
			06.07.2026	08.07.2026

15-7-96
DY. REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.